

National Company Law Tribunal

Allahabad Bench

CP No. 40/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: Neeraj Kumar Gupta & Ors vs N.K. Repay Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

RAKESH KUMAR ADV.

Res.



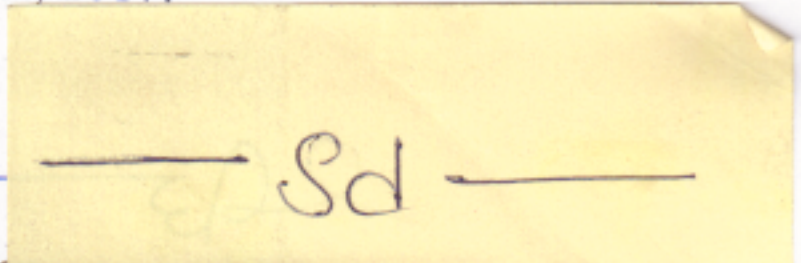
2.

Sandeep Arora ADV.

Petitioner

CP NO.40/ND/2016

At the request of learned counsel for both the parties, the case is adjourned for argument. The matter be listed on 11th September, 2017.

Sd

Dated:29.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash